

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
EDGE BRAND ARCHITECTS (INDIA) PRIVATE LIMITED OPERATING
IN ADVERTISING AT MUMBAI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Edge Brand Architects (India) Private Limited. CIN: U74900MH2011PTC217850
2.	Address of the registered office	As per MCA Master Data - Pent House No. 1004-B, Plot no. 32/33, Sector 11, CBD Thane – 400614, Maharashtra, India As per NCLT Order Dated 09/05/2023 - 705, A Wing, 7th Floor, Technocity, Plot No-X 4/1&4/2, TTC Industrial Estate, Mahape, Navi Mumbai, Thane – 400 701, Maharashtra, India
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	Pent House No. 1004-B, Plot no. 32/33, Sector 11, CBD Thane – 400614, Maharashtra, India
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Detail can be sought by emailing to: lyd.edge@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria is mentioned in the detailed Expression of Interest process document which can be sought by emailing to: lyd.edge@gmail.com
10.	Last date for receipt of expression of interest	08-08-2023
11.	Date of issue of provisional list of prospective resolution applicants	18-08-2023
12.	Last date for submission of objections to provisional list	23-08-2023
13.	Process email id to submit EOI	lyd.edge@gmail.com

IP CS Pramodkumar Ramesh Ladda
Resolution Professional
For Edge Brand Architects (India) Private Limited
 Regn No.: IBBI/IPA-002/IP-N00694/2018-2019/12148
 Address: Office No. 106, B-Wing, Sr. No. 55,
 Sukhniwas, 15th August Chowk, Mangalwar Peth,
 Pune - 411011, Maharashtra, India
 Date: 24th July, 2023
 Place: Pune

QUICKLY.

Power consumption up by 1.8% in Apr-Jun quarter



New Delhi: Power consumption grew marginally by 1.8 per cent year-on-year to 407.76 billion units (BU) in the April-June quarter, due to unseasonal rains, the Biparjoo cyclone and heavy Monsoon downpours, according to the Central Electricity Authority data. Power consumption was 400.44 BU in the April-June quarter in 2022 and recorded a growth of 17.6 per cent compared to 340.37 BU in the same period of 2021. **PH**

Adani's \$1.1-b copper project to start operations from Mar

New Delhi: Adani Group's copper-producing factory at Mundra will start operations from March next year, sources said. Kutch Copper Ltd (KCL), a subsidiary of Adani Enterprises Ltd, is setting up a greenfield copper refinery project for the production of refined copper with 1 million tonnes per annum in two phases. The first phase is expected to become operational by the end of the current fiscal, sources said. **PH**

Production of e3Ws more than doubles on rising demand

ON FAST LANE. 16,552 units were made in H1 2023 compared to 7,522 same period last year

Aroosa Ahmed
Mumbai

The rapid adoption of electric three-wheelers across India has led to a 123 per cent increase in manufacturing by original equipment manufacturers (OEM) in H1.

According to the statistics of the Society Of Automobile Manufacturers (SIAM), between January and June 2023, 16,552 electric three-wheelers were manufactured compared to 7,522 electric three-wheelers in the same period last year.

The uptick in manufacturing is due to a spike in demand, with OEMs launching new products with advanced features. With a 14.6 per cent market share, Mahindra's last mile mobility (LMM) sold 36,816 electric three-wheelers in FY23; the automobile maker sold 17,522 electric three-wheelers in FY22.

Increasing adoption

2023	2022
January 4,376	January 1,400
February 2,516	February 1,512
March 3,544	March 1,460
April 1,738	April 469
May 1,552	May 1,399
June 2,826	June 1,282

Source: SIAM

"In June, we have reached the milestone of one lakh EV sales, reflecting our deep experience and leadership in this space," said Suman Mishra, CEO of LMM, said earlier.

Bajaj Auto, which recently introduced its electric three-wheelers in selected markets, is also seeing green shoots in demand.

Companies did not respond to requests for comment on the uptick in production due to their silence ahead of their quarter results.

"Electric three-wheeler sales volume grew 78 per cent year-on-year and 7 per cent month-on-month.

Electric vehicle penetration in three-wheelers was 55 per cent. Tamil Nadu and West Bengal saw the fastest electric three-wheeler month-on-month volume growth. We are still awaiting market leader Bajaj's entry into the space, which we believe will be the next catalyst for the industry," mentions a BNP Paribas' report for June.

PENETRATION TO RISE

The penetration of electric three-wheelers will increase to 16 per cent by FY25 from 8 per cent now. Further, the penetration will rise to 40 per cent by FY30.

"A favourable regulatory environment with Central and State government subsidies to lower capital costs, as well as reduction or waiver of registration fees, road taxes, and permit requirements, continues to be supportive of electric auto adoption. With the inherently lower running costs, this results in a much lower (40-45 per cent) total cost of ownership than conventional diesel or CNG three-wheelers, making the conversion to electric autos an attractive proposition," said Kinjal Shah, Vice President & Co. Group Head, Corporate Ratings, ICRA Limited.

EASY FINANCING

To increase the sales of electric three-wheelers, companies are also offering easy financing options. Greaves Electric Mobility Private Ltd (GEMPL) recently inked a pact with Bike Bazaar Finance to finance electric three-wheelers.

FAME II revision to push e2w makers to improve offerings, performance

Isha Rautela
Bangalore

Electric vehicle (EV) manufacturers say that the government's decision to reduce the incentives granted under the FAME-II scheme for electric two-wheelers was inevitable and, in the long run, will force companies to improve their offerings and financial performance.

In May, the Ministry of Heavy Industries announced a reduction in the subsidy provided under FAME-II applicable to two-wheelers registered on or after June 1, 2023. The cap on incentives was reduced to 15 per cent from 40 per cent of the E2W's ex-factory price. Additionally, the demand incentive provided to vehicles, aimed at reducing purchasing costs, has been decreased from ₹15,000 to ₹10,000 per kWh.

Despite the fact that prominent e2w original equipment manufacturers (OEMs), including Ola, Ather Energy, Matter and TVS have resorted to hiking prices after the subsidy change, companies believe that the move to cut subsidies is aimed in a positive direction.

DECLINE IN SALES

According to Bengaluru-based EV manufacturer River, although the initial response may lead to a decline in sales, they perceive this impact as transient, expecting the market to rectify itself in the near future. In May, e2w sales were at 1,05,122, which dropped to 32,488 in June.

Ultimately, the goal for any OEM should be to achieve profitability without relying on subsidies, and that is precisely our objective. "The shift is certainly beneficial for the sector and for companies like ours that are focused on building technology," notes Arvind Mani, Chief Executive Officer and co-founder of River.

As far as the impact is con-



POSITIVE MOVE. The goal for any OEM should be to achieve profitability without relying on subsidies

cerned, he said that only product prices have gone up. "The price will undoubtedly increase in line with industry trends; vehicle prices have increased from ₹15,000 to ₹30,000, and we lost a subsidy of nearly ₹40,000. Although we are not attempting to recover the full amount from the buyers, the prices will surely go up," he added.

In February, River announced the price of its first e-scooter at an ex-showroom price of ₹1.25,000, with sales starting in August.

Simple Energy, which launched its EV in May, states that the FAME-II scheme subsidy is only a support given to the business and cannot be the foundation of the firm. Currently, the EV maker's business model is independent of FAME-II scheme subsidies.

"We were always cost-conscious and have taken engineering measures and supply chain planning to be independent of FAME, and we keep on improving the product and process, which also includes the new products planned to improve margins and profitability," said Suhaj Rajkumar, Founder and CEO, Simple Energy.

Another EV player claims confidence in its product roadmap. "Our product roadmap is independent of any subsidy and is created based on the market dynamics and competitive positioning of our products," said Dinkar

Agrawal, Co-founder at Oben Electric. It currently offers its EVs for ₹1,49,999.

BOOSTING ECOSYSTEM

Additionally, the ecosystem at large believes that regulatory measures are targeted towards supporting cell manufacturing in the country and enhancing the charging infrastructure will bolster it. "Such moves will bring cost parity for the consumer and less dependency on imports, reducing supply chain issues for the OEMs," noted Agrawal.

Furthermore, although it is too early to comment on the price of the battery as it depends on various factors, localisation of cell manufacturing will certainly reduce the price.

Globally, a lot of innovations are taking place, including improvements in battery performance and the use of cheaper materials and processes to manufacture batteries. According to Anurag Singh, Managing Director, Primus Partners, "Looking at the technology pipeline, we expect the prices to come down and performance to go up every year for at least a decade."

Moreover, the ecosystem would be enhanced if the government intensifies its efforts to curb import kits and expand the availability of PLI schemes to include not only the major OEMs but also smaller players, said Mani.

FPI investments into debt VRR decline

Our Bureau
Mumbai

At a time when foreign portfolio investors (FPIs) are pumping in investments into the Indian equity markets and with July inflows already crossing ₹43,000 crore, efforts to keep them invested in the debt market over the longer term seem to be failing.

One such instrument, called the debt voluntary retention route (debt VRR),

has seen a net outflow of over ₹3,526 crore this year.

The Reserve Bank of India (RBI) introduced the VRR for investments by FPIs in debt markets in India on March 1, 2019.

This scheme enables FPIs to invest in debt markets free of the macro-prudential norms and other regulatory norms applicable to FPI investments, provided FPIs voluntarily commit to retaining a minimum percentage of their investments in India for a spe-

Declining trend

(in ₹ crore)	
2020	25,225
2021	32,886
2022	3,791
2023 (July 20)	-3,526

cific period of time. Participation through this route is entirely voluntary. The RBI had doubled the cap on investments through this route to ₹1.5-lakh crore from ₹75,000 crore, made

these quotas available on tap, and allowed FPIs to buy debt exchange-traded funds.

While FPIs routed ₹25,225 crore and ₹32,886 crore in 2020 and 2021, respectively, the numbers started dipping last year, with only ₹3,791 crore in 2022.

Unlike India's equity market, which has managed to attract sovereign wealth funds, pension funds, and other categories of stable, long-term foreign investors

in the past decade, the debt market continues to draw in sizeable hot money.

This high variability of inbound FPI flows seems to arise from the fact that a good proportion of foreign investors who are presently betting on Indian bonds merely view them as a short-term arbitrage opportunity on global interest rate differentials — borrowing money at rock-bottom rates back home and deploying it at higher rates here.

Bata India looking to drive portfolio evolution, strengthen digital footprint

Shobha Roy
Kolkata



Bata India is working on multiple initiatives, including driving portfolio evolution, accelerating expansion via franchise and distribution, investing in marketing, and strengthening its digital footprint, among others, to "accelerate growth and expansion".

The company is also "working aggressively" on increasing its presence in Tier III and Tier IV cities.

According to Gunjan Shah, MD and CEO, Bata India, casualisation and premiumisation are important drivers of growth.

"The company is witnessing a distinct evolution in consumer mindset, including brand consciousness, and accordingly, we maintained focus on refreshing the product portfolio with the strategy of casualisation and offered premium fashionable

products. Casualisation and premiumisation are important drivers of growth that would lead to the future acceleration of business," Shah said in the company's latest annual report.

REVIVAL IN DEMAND

Bata India's premium category brands, such as Red Label and Marie Claire, gained market share at the retail level as fashion categories saw a revival in demand, with the boom for fitness and outdoor wear normalising.

Bata is working on its brand appeal among millennials and Gen Z. It also continues to op-

timise its retail network and renovate stores to premiumise customer experience. The year 2022-23 saw the highest-ever expansion in franchise stores, with the total footprint crossing the 2,000+ milestone for the first time. The distribution channel was scaled up to over 1,150 towns.

With the advent of smartphones and ease of access to e-commerce websites, fast fashion has reached Tier-III and Tier-IV cities. The company expanded its digital footprint through its website and major marketplaces.

Its e-commerce network delivers to over 27,000 pin codes across the country. The company continues to offer home delivery through its omni-channel from all company-operated stores. During the year under review, home delivery services were extended to select franchise stores on a pilot basis. Home deliveries contributed to around one million pairs during 2022-23.

Ace investor Mukul Agrawal enters Suzlon Energy in Q1

KS Badri Narayanan
Chennai



FPIs, MFs hike stake even as retail investors push back

Ace investor Mukul Mahavir Agrawal has entered Suzlon Energy, according to data available with the stock exchanges. At the end of the June quarter, his name appeared in the shareholding pattern with 1.05 per cent or 13 crore shares.

As exchanges disclose the shareholding pattern of individuals who hold more than 1 per cent, it is not immediately known whether he bought those shares during the quarter or accumulated them over a few quarters.

Besides Mukul Agrawal, foreign portfolio investors also increased their holdings in Suzlon.

BOOKING PROFITS

As against March holding of 7.64 per cent, FPIs' holdings rose to 7.80 per cent, thanks mainly to category 1 investors. Similarly, mutual funds too

increased their holdings to 0.74 per cent from a mere 0.09 per cent.

On the other hand, retail individual investors booked some profits on Suzlon as the stocks rose sharply. Their holding decreased to 24.53 per cent from 28.70 per cent. However, HNIs, who hold more than ₹2-lakh worth shares of Suzlon, increased their stake to 21.40 per cent from 19.24 per cent

Suzlon shares have jumped nearly 142 per cent since April 1 — from ₹8.10 to ₹19.60. Holdings of promoters, banks, and others saw little difference.

'Cocoa in chikki: Pay 13% more GST'

Shishir Sinha
New Delhi

Cocoa can add a 13 per cent tax on chikki, a famous sugar confectionery. Karnataka's Authority for Advance Ruling (KAAR) has held that chikkies without cocoa will attract GST at the rate of 5 per cent, but with cocoa, the rate will be 18 per cent.

Bengaluru-based Sirimiri Nutrition Food Products Private Ltd engaged in manufacturing nutritional food products, intends to manufacture new variety of chikkies. Accordingly, it sought an advance ruling from KAAR on GST for different types of chikkies. These include, with ingredients in brackets, Sesame chikkies (sesame seeds, jaggery, butter, and rock salt); Chocolate peanut chikkies (peanuts, jaggery, dried coconut, butter, cocoa powder, rock salt, and natural chocolate flavour); Amaranth chikkies (Amaranth seeds, jaggery, butter, and rock salt); Crushed pea-

nut chikkies (peanuts, jaggery, butter, rock salt); Spirulina chikkies (peanuts, jaggery, butter, spirulina powder, rock salt, and natural cardamom flavour); and Dry fruit chikkies (premium almonds, jaggery, peanut, sesame seeds, green pistachios, cashew nuts, butter, rock salt, and other dry fruits).

The applicant submitted that chikkies are to be taxed at 5 per cent GST.

After going through the submissions made, KAAR observed that a common ingredient in all these products is jaggery, which is an unrefined natural sugar that is produced without adding any chemicals. Thus, jaggery can broadly be termed a form of sugar, KAAR said. Chikkies, which are jaggery-based preparations meant for direct consumption as snacks, are squarely covered under the term sugar confectioneries.

KAAR'S RULING

KAAR said that the sugar confectionery that do not contain cocoa are covered under

heading 1704. In this case, it is also observed that all products except "chocolate peanut chikkies" do not contain cocoa, and thus the products are squarely covered under Sugar Confectionery and fall under heading 1704. Items under this heading attract GST at the rate of 5 per cent.

However, the product "chocolate peanut chikkies," a sugar confectionery containing cocoa, is covered under chapter heading 1806. Hence, this will attract GST at the rate of 18 per cent, KAAR said.

**TO ADVERTISE
PLEASE CONTACT**

Mumbai : 022 - 22021099
Pune : 020 - 26113743
Ahmedabad : 079 - 26871105

businessline.

Xiaomi to sharpen focus on ₹10,000-15,000 5G smartphones for sustainable, profitable business

S Ronendra Singh
New Delhi

Mobile handset maker Xiaomi India on Friday said the company will focus on the ₹10,000-15,000 category of 5G smartphones in the next two years.

"On 5G, the above ₹20,000 models are pretty much sold across all brands. Between ₹15,000 and ₹20,000 are largely 5G-oriented. But if you look at the bulk of the market, it lies in ₹10,000-15,000, and that is the segment we are identifying as an opportunity for Xiaomi to replay and redo the magic we did with 4G (in 2014)," Muralikrishnan B, President at Xiaomi India, told *businessline*.

He said one of the challenges for Xiaomi was that its portfolio got too

bloated with too many models.

"So, our focus this year will be a much cleaner, leaner portfolio, going back to the good old days where Xiaomi used to be — at every price point there was one Hero (good) model. There is at least a 25 per cent reduction in the number of products this year, which is quite significant," he said.

OFFLINE STORES

Muralikrishnan also said that this year, the company will also focus on offline stores that contribute 60 per cent of the overall industry's sales.

Xiaomi has a 50:50 share of online and offline stores, and that is why it will build retail capabilities, expand its reach and extend its investment in the retail market.



Muralikrishnan B, President, Xiaomi India

"We recalibrated our focus in 2023. We made a few strategic decisions for 2023: recalibrated our strategy for sustainability and profitability in business. We want to focus on efficiency and a secure foundation," he added.

According to the report by Counterpoint, Samsung holds the top position in the Indian smartphone market, with 20 per cent

share in the first quarter of this year.

Xiaomi used to hold the top position earlier. Xiaomi's market share declined to 12 per cent and is now in third place after Vivo, which holds the second position with a 17 per cent market share in Q1 2023 (January-March).

India's smartphone shipments declined 19 per cent year-on-year in January-March to reach over 31 million units, according to the latest research from Counterpoint's Market Monitor service.

This was the highest-ever Q1 decline by the Indian smartphone market, besides being the third consecutive quarterly decline, it said, adding that 5G smartphones' contribution to the total smartphone shipments reached a record 43 per cent.

Don't see us as a villain, NFRA Chief tells auditors

KR Srivats
New Delhi

The National Financial Reporting Authority (NFRA), the country's sole independent audit regulator, on Friday asserted that it should not be seen as a 'villain' by the auditing fraternity and that its disciplinary orders against erring auditors were aimed at improving audit quality and financial reporting in the country.

"I want to assure audit fraternity that we are not here to be kind of a villain, but we are here to assist you and improve the system. Our goal is to improve the quality of audit, quality of financial reporting and help create an atmosphere of trust and confidence," Ajay Bhushan Pandey, Chairman, NFRA, said at Assocham organised international conference on 'Financial reporting & control' in the national capital. He said that audit should

not be a ticking (tick the box) audit but be a thinking audit and audit documentation should be such that it should aid "thinking audit".

Pandey said that NFRA's orders should not be just seen as punitive and pointed out these orders will travel to various forums like NCLAT, High Court and SC in the coming days and further clarity will emerge on the legal position.

"This is how practice will settle and ultimately lead to improvement in quality of audit. If quality of audit improves, the accountability and responsibility of board of directors, responsibility of independent directors also will get increased.

"Ultimately, there will be more trust on the financial figures reported. Retail investors, foreign investors will have more confidence in our reporting system and working of companies," he said.

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR EDGE BRAND ARCHITECTS (INDIA) PRIVATE LIMITED OPERATING IN ADVERTISING AT MUMBAI (Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN / CIN / LLP No.	Edge Brand Architects (India) Private Limited CIN : U9900MH2019PTC17850
2. Address of the Registered Office	As per MCA Master Data - Pent House No. 1004-B, Plot No. 32/33, Sector 11, CBD Thane-400614, Maharashtra, India As per NCT Order Dated 09.05.2023 : 705, A Wing, 7 th Floor, Technocity, Plot No-X/4/18/4/2, TTC Industrial Estate, Mahape, Navi Mumbai, Thane-400701, Maharashtra, India
3. URL of website	N/A
4. Details of place where majority of fixed assets are located	Pent House No. 1004-B, Plot No. 32/33, Sector 11, CBD Thane-400614, Maharashtra, India
5. Installed capacity of main Products / Services	N/A
6. Quantity & Value of main products / Services sold in Last Financial year	NIL
7. Number of Employees / Workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Detail can be sought by emailing to: lyd.edge@gmail.com
9. Eligibility for resolution applicants under section 25(2) (1) of the Code is available at:	The eligibility criteria is mentioned in the detailed Expression of Interest process document which can be sought by emailing to: lyd.edge@gmail.com
10. Last date for receipt of expression of interest	08.08.2023
11. Date of issue of provisional list of prospective resolution applicants	18.08.2023
12. Last date for submission of objections to provisional list	23.08.2023
13. Process email id to submit EOI	lyd.edge@gmail.com
Sd/- IP CS Pramodkumar Ramesh Ladda Resolution Professional For Edge Brand Architects (India) Private Limited Regn No.: IBB/PA-02/IP-N00694/2018-2019/12148 Address : Office No. 106, B-Wing, Sr. No. 55, Sukhniwas, 15 th August Chowk, Mangalwar Peth, Pune-411011, Maharashtra, India Date : 24 th July, 2023 Place : Pune	

मुंबईच्या वस्तुसंग्रहालयात बौद्धकलेचे नवे दालन

अशोकाच्या शिलालेखासह ४५ पुरावस्तू शनिवारपासून पाहण्याची संधी

मुंबई, दि. २३ (प्रतिनिधी) : इसवीसनापूर्वी तिसऱ्या शतकातील सम्राट अशोक यांचा नववा शिलालेख, इसवी सनपूर्व दुसऱ्या शतकातील गांधारशैलीचे शिल्प आणि वास्तुकलेचे नमुने, अशा एकूण ४५ प्राचीन कला व इतिहासवस्तूंचे कायमस्वरूपी ‘बौद्ध कला दालन’ शुक्रवारपासून (२८ जुलै) मुंबईच्या छत्रपती शिवाजी वस्तुसंग्रहालयात (पूर्वीचे प्रिन्स ऑफ वेल्स म्युझियम) सुरू होत आहे. शनिवारपासून (२९ जुलै) ते जनतेसाठी खुले होईल.

या संग्रहालयात कैक वर्षांपासून तिबेटी (हीनयान) बौद्ध कलेचे वेगळे दालन आहेच, परंतु गांधार शैलीच्या आणि सम्राट अशोकाच्या

काळातील कलावस्तू या संग्रहालयात विखुरलेल्या होत्या किंवा कडीकुलपात सुरक्षित होत्या. त्या सर्व आता एकत्रितपणे पाहायला मिळतील. संग्रहालयाच्या अन्य दालनांप्रमाणेच इथेही मराठी आणि इंग्रजी माहितीफलक असतील. महाराष्ट्रातील बौद्ध धम्मप्रसाराच्या खुणा असलेली लेणी पर्यटकांना त्यांतील वास्तुकला- सौंदर्यांमुळेच भुरळ पाडतात. पण, या दालनात बौद्धकाळातील सुटी-सुटी शिल्पे किंवा अवशेष, काही तत्कालीन वस्तू यांचा समावेश आहे. इसवी सनपूर्व तिसरे शतक ते इसवी १६ वे शतक असा या दालनाचा कालपट आहे. सम्राट अशोकाच्या काळातील शिलालेख मुंबईजवळच्या सोपारा येथे- म्हणजे तेव्हाचे

शु्रांपक- सापडला असून, तो तत्कालीन ब्राह्मीसदृश लिपीत आहे. ‘धर्मकार्यांतून काही विशेष निष्पन्न होत नाही, पण याच्या तुलनेत सदाचाराचे फळ चांगलेच मिळते’, असे सुचवणारा हा शिलालेख आहे. तथागत बुद्ध किंवा महत्त्वाच्या भिखवूंच्या निर्माणानंतर त्यांचे अवशेष जपण्यासाठी विशेष कलाकुसर असलेल्या कुप्या तयार केल्या जात, अशा सहा कुप्या या दालनात असून, त्यांपैकी तीन स्फटिकाच्या आहेत. स्फटिकाच्या या कुप्यांपैकी दोन मराठवाडयातील पितळखोरे येथे सापडलेल्या आहेत. मुंबईतील या संग्रहालयाचे स्वरूप, ‘लोकांनी उभारलेले, लोकांनी चालवलेले’ असे आहे. त्यामुळे देराब टाटांसह

अनेक धनिक- संग्रहाकांनी भेट म्हणून दिलेल्या अनेक कलावस्तू येथे आहेत. कुलाबा येथील (रीगल सिनेमा चौकातील) हे वस्तुसंग्रहालय शनिवार- रविवारीही सशुल्क खुले असते.

परदेशांतीलही कलावस्तू
केवळ महाराष्ट्रातीलच नव्हे, तर परदेशांतील बौद्ध कलावस्तूंचा समावेश या दालनात आहे. थायलंड येथील एक बौद्ध हस्तलिखित पोथी, नेपाळ येथील दीपंकर बुद्ध मूर्ती अशा अन्य पौरातंत्र्य देशांतील कलावस्तू येथे असून, बौद्ध धम्माचा प्रसारमार्ग त्यातून प्रतीत होतो. पद्यपाणी बोधिसत्त्वाची आठव्या-नवव्या शतकातील मूर्ती तर काश्मीरमधील आहे.

मध्य रेल्वेची लोकलसेवा पुन्हा विस्कळीत चार हजार घरांसाठी गणेशोत्सवात सोडत कोकण मंडळातर्फे ऑगस्टपासून अर्जविक्री

मुंबई, दि. २३ (प्रतिनिधी) : मुंबई महानगरात पावसाचा जोर कायम असल्याने अनेक ठिकाणी रेल्वे मार्गांवर पाणी साचले आहे. त्यामुळे शनिवारी सकाळपासूनच मध्य रेल्वेवरील लोकल तब्बल एक ते दीड तास तर, पश्चिम रेल्वेवरील लोकल १० ते १५ मिनिटे विलंबाने धावत होत्या. रेल्वे सेवा विस्कळीत होण्याचा शनिवार तिसरा दिवस होता.

शनिवारी सकाळी ११ वाजताच्या सुमारास मध्य रेल्वेवरील कल्याण येथे रेल्वे रुळावर पाणी साचल्याने लोकल सेवा संथगतीने सुरू होती. कल्याण येथून कर्जत, कसारा आणि सीएसएमटीच्या दिशेला जाणाऱ्या लोकल विलंबाने धावत होत्या. तसेच लांबपल्ल्याच्या

गाडया एकाच ठिकाणी खोळंबल्या होत्या. लोकल सुरुवातीला १५ ते २० मिनिटे उशिराने धावत होत्या. मात्र, काही वेळानंतर तब्बल एक ते दीड तास विलंबाने धावू लागल्या. टिटावाळपासून कल्याणपर्यंत लोकल एका मागे एक थांबल्या होत्या. साधारण ३ ते ५ मिनिटांचे अंतर पार करण्यासाठी ३० ते ५० मिनिटे लागत होती. कसारा आणि कर्जत येथून विलंबाने लोकल येत असल्याने स्थानकात प्रवाशांची प्रचंड गर्दी झाली होती.

डोंबिवली, ठाणे, मुलुंड, विक्रोळी, घाटकोपर, कुर्ली, दादर या स्थानकांत प्रवासी लोकलची वाट पाहत होते. सकाळी ११ वाजताच्या लोकल दुपारी १ वाजता स्थानकातून रवाना होत होत्या. पश्चिम रेल्वेवरील

लोकल १० ते १५ मिनिटे विलंबाने धावत होत्या. दुपारनंतर लोकल सेवा हळूहळू पूर्वपादवर येण्यास सुरुवात झाली.

चुकीच्या उद्घोषणांमुळे प्रवाशांची धावपळ

पश्चिम रेल्वेवरील बेरिवली स्थानकात दुपारी १२.४० ची विरार – चर्चगेट जलद लोकल फलाट क्रमांक ७ वर येण्याची उद्घोषणा झाली. त्यामुळे सर्व प्रवाशांनी फलाट क्रमांक ७ वर धाव घेतली. त्यानंतर काही वेळातच संबंधित लोकल फलाट क्रमांक ५ वर येणार असल्याची घोषणा झाली. त्यामुळे प्रवाशांनी धावतपळत फलाट क्रमांक ५ गाठले. त्यानंतर पुन्हा संबंधित लोकल फलाट क्रमांक ७ वर येण्याची घोषणा करण्यात आली.

त्यामुळे प्रवाशांची प्रचंड धावपळ, दमछाक झाली.

पाणी उपसा करण्यासाठी पंपांची मदत..

मध्य रेल्वेवरील २४ पाणी साचण्याच्या ठिकाणी पाणी उपसा करणारे १६६ पंप बसविण्यात आले आहेत. यातील सर्वच ठिकाणे ही मुंबई शहर आणि उपनगरात आहेत. तर, १० ठिकाणी ‘मायक्रो ट्रेनिंग’ तयार करण्यात आले असून यातील चार ‘मायक्रो ट्रेनिंग’ दिवा कळवा, ठाणे – कळवा आणि कळवा – मुंब्रा या विभागांत आहेत. त्यामुळे तेथे साचणाऱ्या पावसाच्या पाण्याचा झटपट निचरा होत आहे. मात्र, यंदा कल्याण, अंबरनाथ – बदलापूर येथील रेल्वे रुळावर पाणी साचत आहे.



म्हणावा तसा प्रतिसाद मिळाला नाही. त्यामुळे ४,६५४ घरांपैकी केवळ २,२१९ घरांसाठीच सोडत काढावी लागली. विकल्या न गेलेल्या घरांची संख्या मोठी असल्याची चिंता मंडळाला सतावत असताना ६०० हून अधिक सोडतविजेत्यांनी घरे परत केली. त्यामुळे जेमतेम १५०० घरेच विकली गेल्याने मंडळाला मोठे आर्थिक नुकसान सहन करावे लागले.

प्रथम प्राधान्य’ योजनेतील शिल्लक घरांमध्ये आणखी काही घरांची भर पडली आहे. त्याशिवाय, मंडळाला २० टक्के योजनेतील बाळकृम येथील काही घरेही मिळाली आहेत.

किंमत किती?
या सोडततील घरांच्या किंमती २० लाख ते ४० लाख दरम्यान असू शकतात. मुंबईच्या सोडतीसाठी मोठी स्पर्धा असल्याने अयशस्वी अर्जदारांना कोकण मंडळातील घरांसाठी अर्ज करण्याची संधी देण्यात येणार आहे.
योजनानिहाय घरांची संख्या
पंतप्रधान आवास योजना : ६५६
२० टक्के योजना : १०८२
कोकण मंडळ प्रथम प्राधान्य : २२११
पत्रकार (डिजिटल) : ६७

दोन वर्षांपासून तळीये दरडग्रस्त कंटेनरमध्येच ६६ कुटुंबांना घराची प्रतीक्षा; म्हाडाच्या बांधकाम दर्जावर प्रश्नचिन्ह

मुंबई, दि. २३ (प्रतिनिधी) : महाडजवळील तळीयेतील दरड दुर्घटनेला आज दोन वर्षे पूर्ण झाली. दुर्घटनाग्रस्त ६६ कुटुंबांना हक्काच्या घरांची प्रतीक्षा असून, सध्या ती कंटेनरमध्ये वास्तव्यास आहेत. म्हाडाने ६६ घरांचे बांधकाम पूर्ण केले असले तरी घरांतील अंतर्गत कामे बाकी आहेत. शिवाय, दुर्घटनाग्रस्तांनी घरांच्या बांधकामाच्या दर्जावर प्रश्नचिन्ह उपस्थित केले असून, बांधकामातील दोष दूर करेपर्यंत घरांचा ताबा न घेण्याची भूमिका त्यांनी घेतली आहे.

तळीये कोंढाळकरवाडी येथे २२ जुलै २०२१ रोजी दरड कोसळून ८७ जणांचा मृत्यू झाला. या दुर्घटनेत ६६ घरे उद्ध्वस्त झाली. या दुर्घटनेनंतर बांधित ६६ कुटुंबांचे स्थलांतर सुरक्षितस्थळी कंटेनरमध्ये करण्यात आले. या कुटुंबांच्या पुनर्वसनाची जबाबदारी म्हाडाने स्वीकारली. म्हाडाच्या कोकण मंडळाकडे घरांच्या बांधकामाची, तर जिल्हा परिषदेवर पुनर्वसन प्रकल्पातील पायाभूत सुविधा विकसित करण्याची जबाबदारी सोपविण्यात आली. या दोन्हींत्रणांच्या माध्यमातून रायगड जिल्हाधिकाऱ्यांच्या नियंत्रणाखाली पुनर्वसन



प्रकल्प हाती घेण्यात आला. सुरुवातीला केवळ बांधित कुटुंबांसाठी ६६ घरे बांधण्यात येणार होती. त्यानंतर येथील धोकादायक परिसरातील १९७ घरांचेही पुनर्वसन करण्याचा निर्णय जिल्हाधिकाऱ्यांनी घेतला. त्यानुसार १४.६४ हेक्टर जागेवर २६३ घरांच्या उभारणीचा प्रकल्प कोकण मंडळाने हाती घेतला. २६३ पैकी पहिल्या टप्प्यात २०० घरांच्या बांधकामाला सुरुवात करण्यात आली. या २०० पैकी ६६ घरांचे काम

प्राधान्याने पूर्ण करून बांधितांना घरांचा ताबा देण्याचा निर्णय म्हाडा आणि जिल्हाधिकाऱ्यांनी घेतला आहे.

दरम्यान, “बांधितांच्या ६६ घरांचे बांधकाम पूर्ण झाले असून, ही घरे ताब्यात घ्यावीत, याबाबतचे पत्र काही दिवसांपूर्वीच जिल्हाधिकाऱ्यांना पाठविण्यात आले आहे. घरांचा ताबा घेऊन त्यांचे बांधितांना वितरण करण्याची जबाबदारी जिल्हाधिकाऱ्यांची आहे”, असे म्हाडातील वरिष्ठ अधिकाऱ्यांनी

सांगितले. “महाडमध्ये खूप पाऊस पडतो. त्यामुळे घराचा काही भाग वाहून गेला होता. मात्र, कामाचा दर्जा चांगला आहे”, असा दावाही त्यांनी केला. दरम्यान, घरांचा ताबा कधी देणार याबाबत रायगडचे जिल्हाधिकारी योगेश म्हासे यांच्याशी संपर्क साधण्याचा प्रयत्न केला. मात्र, ते इशाराळावाडी दरड दुर्घटनेच्या बचावकार्यात, बांधितांच्या पुनर्वसनाच्या कामात व्यग्र असल्याने त्यांची प्रतिक्रिया उपलब्ध होऊ शकली नाही.

दहा वर्षांच्या मुलीशी अश्लील चाळे करणाऱ्या सावत्र पित्याला अटक

मुंबई, दि. २३ (प्रतिनिधी) : मुंबई (प्रतिनिधी) : दहा वर्षाच्या मुलीशी अश्लील चाळे करणाऱ्या पित्याला शाहू नगर पोलिसांनी शनिवारी अटक केली. पीडित मुलीच्या आईने केलेल्या तक्रारीवरून याप्रकरणी अनपधांपासून संरक्षण कायद्याअंतर्गत गुन्हा दाखल करण्यात आला आहे. हा प्रकार १८ जुलै रोजी घडला होता. तक्रारदार महिला कामावर गेली असता पीडित मुलगी घरात

संरक्षण कायद्या अंतर्गत शनिवारी गुन्हा दाखल करून आरोपीला अटक केली.

<p>PUBLIC NOTICE</p> <p>"I, Dhyan Biju Samuel, S/o Biju Samuel, aged 23 years, declare that my biological mother "Asha Biju Samuel" expired on 20th September 2005. My Mother's name is recorded as "Sonia Biju Samuel" in my educational certificates, being my stepmother. "</p>	<p>एकटो होतो. आरोपीने पीडित मुलगी एकटा असल्याचा फायदा उचलून तिच्याशी अश्लील चाळे केले. त्यामुळे घाबरलेली मुलगी रडू लागली. पीडित मुलीने हा प्रकार तिच्या आईला सांगितला.</p> <p>त्यानंतर आईने याप्रकरणी शाहू नगर पोलिसांकडे तक्रार केली. त्यानुसार पोलिसांनी पीडितेच्या ४० वर्षीय सावत्र पित्याविरोधात विनयभंग व बालकांचे लैंगिक अपराधापासून</p>
---	--

आदित्य ठाकरेंच्या मतदारसंघातील बेस्ट बस थांबे स्थलांतरित

मुंबई, दि. २३ (प्रतिनिधी) : भाजपने लक्ष केंद्रित केलेल्या माजी पर्यावरण मंत्री आदित्य ठाकरे यांच्या वरळी विधानसभा मतदारसंघातील बेस्ट बस थांबे कोणतीही पूर्वकल्पना न देता, तसेच सूचना-हरकती न मागविताच अचानक अच्यत्र हलविण्यात आल्याने रहिवासी आणि प्रवाशांचा उद्रेक झाला आहे. नागरिकांनी अडथळा निर्माण करू करू नये यासाठी कडेकोट पोलीस बंदोबस्तात हे थांबे हलविण्यात आले. शिवसेना उड्डव ठाकरे गटाती तीन आमदार, बेस्ट समितीचे अध्यक्षपद भूषविलेले माजी नगरसेवक या मतदारसंघात असतानाही अचानक बस थांबे अडटणीच्या ठिकाणी हलविण्यात आल्याने नागरिकांमध्ये तीव्र नाराजीचा सूर उमटू लागला आहे. दरम्यान, बेस्ट उपक्रम आणि मुंबई महानगरपालिकेने हे बस थांबे कुणासाठी, कुणाच्या सूचनेवरून स्थलांतरित केले याचा शोध रहिवासी घेत असून स्थानिक आमदार म्हणून आदित्य ठाकरे यांनी याप्रकरणात लक्ष घालावे, असे साकडे रहिवाशांनी घातले आहे.

गेली अनेक वर्षे वरळी परिसरातीस सिमेन्स कंपनीच्या कार्यालयाजवळील कॉ. पी. के. कुरणे चौकाजवळ बेस्ट उपक्रमाचे दोन थांबे होते. येथे जवळच बेस्टचे बस आगार आहे. या आगारातून ठाणे, नवी मुंबई, त्याचबरोबर दादर, भोईवाडा, परळ आदी भागात बसगाड्या जातात. यापैकी परळ, हिंदमाता, दादर, प्रभादेवी, वांद्रे परिसरात जाणाऱ्या बसगाड्या कॉ. पी. के. कुरणे चौकातील थांब्यावर उभ्या राहात होत्या. या बसथांब्यांवर थांबणाऱ्या बसगाड्यांमधून प्रवास करण्यासाठी मोठ्या संख्येने प्रवासी या थांब्यावर येत होते. ताडदेव, प्रभादेवी, वांद्रे परिसरात जाणाऱ्या बसगाड्या कॉ. पी. के. कुरणे चौकाजवळील दोन बस थांबे बीडीडी चाळ क्रमांक ३८ च्या समोर हलविण्यात आला आहे. हा रस्ता अरुंद असून स्थलांतरित केलेल्या बस थांब्यांजवळच मोठी सार्वजनिक कचराकुंडी आहे. या निमुळत्या रस्त्यावर यापूर्वी अनेक

अपघात झाले आहेत. आता बस थांबेच तेथे हलविल्यामुळे रहिवाशांनी त्याला कडाडून विरोध केला आहे. तसेच बीडीडी चाळ क्रमांक ५२ जवळ अंध मुलांची शाळा आहे. या शाळेतील विद्यार्थ्यांसाठी कॉ. कुरणे चौकाजवळील थांबे सोयीचे होते. थांबे स्थलांतरित करण्यात आल्यामुळे या विद्यार्थ्यांचीही गैरसोय होण्याची शक्यता आहे. पूर्वी आगारातून येणाऱ्या बसगाड्या कॉ. कुरणे चौकात वळवताना चालकांना फारशी कसरत करावी लागत नव्हती. परंतु बीडीडी चाळ क्रमांक ३८ समोरील निमुळत्या रस्त्यावर बसगाड्या वळवताना वाहतूक कोंडी आणि अपघात होण्याच्या शक्यतेने रहिवासी, पादचारी आणि प्रवासी हवालदिल झाले आहेत. हे बस थांबे मुळ ठिकाणी स्थलांतरित करावे, अशी मागणी रहिवाशांकडून करण्यात आली असून यासंदर्भात बॅनर्स झळकवून रहिवाशांनी निषेध नोंदवला आहे.

वरळी विधानसभा मतदारसंघातून आदित्य ठाकरे निवडून आले आहेत. त्याचबरोबर सुनील शिंदे आणि सचिन अहिर विधान परिषदेवर आमदार म्हणून

निवडून गेले आहेत. तर मुंबई महानगरपालिकेच्या निवडणुकीत या परिसरातील प्रभागामधून विजयी झालेले माजी नगरसेवक आशीष चेंबूरकर यांनी बेस्ट समितीचे अध्यक्षपद भूषविले आहे. याच विधानसभा मतदारसंघातील प्रभागातून माजी महापौर किशोरी पेडणेकर निवडून आल्या होत्या. असे असतानाही बेस्ट बस थांबे हलविण्यास विरोध करणाऱ्यांच्या पाठीशी कुणीच उभे राहिले नाही, अशी खंत येथील रहिवासी व्यक्त करीत आहेत. स्थानिक आमदार या नात्याने प्रकरणात लक्ष घालून बस थांबे पूर्वीच्या ठिकाणी हलवावे, अशी मागणी महाव्यवस्थापकांे पत्र पाठवल्यास समजते. या दोन बस थांब्यांवर बेस्ट बस क्रामाक ४४, ५०, १२४, १२५, १६८, ३५, ३७, ८६, ८८, ११० १५१, १६४, १६५, १७१, ३५७ आणि ३८५ बस थांबत होत्या. या बसगाड्यांमधून मोठ्या

संख्येने प्रवासी इच्छित स्थळी रवाना होत होते. अचानक बस थांब्यांची जागा बदलण्यात आल्यामुळे प्रवाशांचा गोंधळ उडणार आहे. दरम्यान, विकासकासाठी बस थांबे हलवले हे जरी खरे असले तरी, मागच्या आठवड्यात काही स्थानिक रहिवासी भेटले होते. बेस्टच्या पेडणेकर निवडून आल्या होत्या. असे असतानाही बेस्ट बस थांबे हलविण्यास विरोध करणाऱ्यांच्या पाठीशी कुणीच उभे राहिले नाही, अशी खंत येथील रहिवासी व्यक्त करीत आहेत. स्थानिक आमदार या नात्याने प्रकरणात लक्ष घालून बस थांबे पूर्वीच्या ठिकाणी हलवावे, अशी मागणी महाव्यवस्थापकांे पत्र पाठवल्यास समजते. या दोन बस थांब्यांवर बेस्ट बस क्रामाक ४४, ५०, १२४, १२५, १६८, ३५, ३७, ८६, ८८, ११० १५१, १६४, १६५, १७१, ३५७ आणि ३८५ बस थांबत होत्या. या बसगाड्यांमधून मोठ्या

<p>PUBLIC NOTICE</p> <p>This is to notify that, 1, VIKRANT SHANTARAM KADAM, residing at "A-603, 6 Floor, Merwani Co Op Housing Society Ltd., Opp. K. E. M. Hospital Gate No.4, E. Borjes Road, Parel, Mumbai-400012" is applying for transfer of ownership of the said flat from his co-owner uncle Sanjay Narayan Kadam to the name of VIKRANT SHANTARAM KADAM. If anyone has interest in the said flat he should notify to me within 15 days or else it is notified that the flat would be proceeded for said transfer.</p> <p>Adv. Arun G. Deshmukh Office: Shop No. 1, Vinayak Darshan Apartment, Ganesh Path Lane, Dadar (W). DATED:24.07.2023 Mumbai-400 026.</p>	<p>संख्येने प्रवासी इच्छित स्थळी रवाना होत होते. अचानक बस थांब्यांची जागा बदलण्यात आल्यामुळे प्रवाशांचा गोंधळ उडणार आहे. दरम्यान, विकासकासाठी बस थांबे हलवले हे जरी खरे असले तरी, मागच्या आठवड्यात काही स्थानिक रहिवासी भेटले होते. बेस्टच्या पेडणेकर निवडून आल्या होत्या. असे असतानाही बेस्ट बस थांबे हलविण्यास विरोध करणाऱ्यांच्या पाठीशी कुणीच उभे राहिले नाही, अशी खंत येथील रहिवासी व्यक्त करीत आहेत. स्थानिक आमदार या नात्याने प्रकरणात लक्ष घालून बस थांबे पूर्वीच्या ठिकाणी हलवावे, अशी मागणी महाव्यवस्थापकांे पत्र पाठवल्यास समजते. या दोन बस थांब्यांवर बेस्ट बस क्रामाक ४४, ५०, १२४, १२५, १६८, ३५, ३७, ८६, ८८, ११० १५१, १६४, १६५, १७१, ३५७ आणि ३८५ बस थांबत होत्या. या बसगाड्यांमधून मोठ्या</p>
--	--



संख्या मोठ्या प्रमाणात वाढत असल्याचे निदर्शनास आले आहे. अन्य शहरांच्या तुलनेत मुंबईत हिवताप, डेंग्यू आणि चिकुनगुनियाचे सर्वाधिक रुग्ण सापडले आहेत. मुंबईमध्ये हिवतापाचे १६६, डेंग्यूचे ९१ आणि चिकुनगुनियाचे पाच रुग्ण सापडले. त्या खाला खाला ठाण्यामध्ये हिवतापाचे ९, पनवेलमध्ये सहा रुग्ण सापडले आहेत.

तर, पुण्यामध्ये डेंग्यूचे १२ आणि ठाण्यामध्ये सहा रुग्ण सापडले आहेत. मात्र, उर्वरित २३ महानगरपालिकांच्या क्षेत्रामध्ये साथीच्या आजारांच्या रुग्णांची संख्या तुलनेत कमी आहे. त्याचप्रमाणे ७ ते १४ जुलैदरम्यान गर्डचिरोली जिल्ह्यात हिवतापाचे सर्वाधिक ९२ रुग्ण सापडले आहेत.

^[1] मुंबई (प्रतिनिधी) : मुंबई (प्रतिनिधी) : दहा वर्षाच्या मुलीशी अश्लील चाळे करणाऱ्या सावत्र पित्याला अटक

^[2] मुंबई (प्रतिनिधी) : मुंबई (प्रतिनिधी) : दहा वर्षाच्या मुलीशी अश्लील चाळे करणाऱ्या सावत्र पित्याला अटक